

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 270 OF 2015**

**Dated: 21<sup>st</sup> September, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**Renewable Energy Developers Association of Karnataka ...Appellant(s)**

**Vs.**

**Karnataka Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Anantha Narayan M.G. for  
Mr. Shridhar Prabhu

Counsel for the Respondent(s) : Mr. Anand K. Ganesan  
Ms. Neha Garg for R-1

Mr. Chinmayee Chandra for R-2

**ORDER**

Learned counsel for the appellant states that the appellant does not wish to file any rejoinder. Therefore, the pleadings are complete.

List the matter for hearing on **11.12.2017.**

**(I.J. Kapoor)  
Technical Member**

*ts/vt*

**(Justice Ranjana P. Desai)  
Chairperson**